Declaration of Assets and Liabilities

Year. 4023-24

I, GAURAV KUMAR SHARMA, son/daughter/wife of SHIVSHANKAR, SHARMA service and presently working as OFFICE ATTENDENT (GARDENER) give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	1000	-	-	_	_
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	10000	-			
(iii)	Bonds, Debentures and Shares in companies		-	-	- 11	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc					17 (17 (17 (17 (17 (17 (17 (17 (17 (17 (
(v)	Motor Vehicles (details of make, etc.)		-			
(vi)	Jewellery (give details of		_	_		
	weight and value)					
(vii)	Other assets, such as values of claims / interests		and the state of t			

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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Details of Immovable assets В.

[Note: Properties in joint ownership indicating the extent of joint ownership will

Sr.	nave to be indicated] Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	-	Ī	-	- Court	
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value		-		WHE	12000
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-				
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-	-		- 1976 - 1976 - 1976 - 1976 - 1977	
(v)	Others (such as interest in property)	\$2.0 kg	-		one = cookin	

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks		
(a)	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity	<u> </u>	

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(d) dues to departments dealing with telephones (e) dues to departments dealing with government transport (including aircraft and helicopters) (f) Other dues, if any	-	
(b) (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]		JVDPS7869N
year upto which Wealth Tax return filed.] (iii) Sales Tax [Only in case of proprietary business]		
(iv) Property Tax Personal Detail		-

Personal Detail

	Detail	
GPF/CPF/PRAN	0. :- 1101	
Gender	110155365418 :- M (M/E)	
Date of Birth	. M (M/F)	
	08011997	
Class/Group		M/YYYY)
Cadre	:- (A/B/C)	
	(Full Name e.g. B.A.SBihar Administrative Service,	7
Home District	Signar Secretariat Service etc.)	
	PATNIA	
knowledge and E	eclare that the above details are true to the best of i	шiy
	(4) 사람은 전시 (1) 전경 시간 (1) 보다 보고 있었다. 시간 (1) 10 10 10 10 10 10 10 10 10 10 10 10 10	

Signature Granzew Kuman & harma Name of Employee: GAURAY KUMAR SHARMA Designation: OFFICE ATTENDENT (CARDENER)

Department: BIFIAR. VI.DHAN. SABHA

Note:

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Place: TATNA

Date: 02/02/2.023.

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Gairiar Runar Sharma